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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/204/2016  
NAME OF THE PETITIONER(S) : Alagurajan  
NAME OF THE RESPONDENT(S) : Cheran Hotels Private Limited and 8 Others  
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

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|---|--|------------------|
| <del>S. MANOHAR</del>   | R-10, R11                              | <del>Asst.</del> |
| 1. S. ARAVINDAN<br>for Fox Mandal & Associates<br>Cibi Vishnu | Counsel for 1, 3, 8 & 9                |                  |
| 2. T. V. P. SAIVIHARI   | Counsel for<br>Pet                     | T. V. P. Saivil  |
| 3) K. RANJAN &<br>G. V. MOHAN KUMAR                           | Counsel for Respondent No. 7           |                  |
| 4. K. Ramesh<br>Ramalingam & Associates                       | Counsel for 4 <sup>th</sup> Respondent |                  |

**ORDER**

Shri T V P Sai Vihari, counsel for petitioner present. Shri S Aravindan, counsel for R1 to R3, R8 & R9, Shri K Ramesh, counsel for R4 and Shri G V Mohan Kumar, counsel for R7 are present. Counsel for petitioner stated that he has filed CA 16/2016 and he is intending to withdraw the CP in view of filing a new application adding some more prayers. Counsel for the respondents raised objection and sought some time to file counter. Counsel for R1 to R3, R8 & R9 submitted that they have filed counter on behalf of the respondents in CP. Time extended at request for filing objections by respondents in Ca 16/2016. Put up on **13.03.2017 at 10.30 A.M.**

  
**(K.Anantha Padmanabha Swamy)**  
**Member (Judicial)**